



Government of Jammu & Kashmir
Department of Rural Development & Panchayati Raj
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 10th of January, 2024.

S.O 16 The term of Halqa Panchayat(s) has expired on 09.01.2024 and Government is satisfied that the Halqa Panchayat(s) cannot be constituted immediately;

Now therefore, in exercise of the powers conferred by section 9 of Jammu & Kashmir Panchayati Raj Act, 1989, the Government hereby appoints Block Development Officers (BDOs) as Administrator(s), for running the affairs of the Panchayat Halqas under their jurisdiction for a period of six months w.e.f. 10.01.2024 or till further orders, whichever is earlier.

By order of the Government of Jammu and Kashmir.

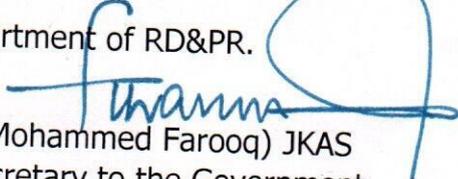
Sd/-
(Dr. Shahid Iqbal Choudhary), IAS
Secretary to the Government

Dated: 10-01-2024

No. RDD-Pnch/291/2023 (CC: 7356741)

Copy to the:-

1. Joint Secretary, Ministry of Panchayati Raj, GoI, New Delhi.
2. Joint Secretary (J&K), Ministry of Home Affairs, GoI, New Delhi.
3. Divisional Commissioner Kashmir/Jammu.
4. District Development Commissioner _____ (All)
5. Special Secretary to the Chief Secretary, J&K for information of Chief Secretary.
6. Director Information, J&K, Jammu.
7. Director Rural Development Department Jammu/Kashmir.
8. Secretary, State Election Commission, J&K, Jammu.
9. Director Archives, Archaeology and Museums, J&K, Jammu.
10. General Manager, Government Press, Jammu/Srinagar for information and publication in the extra ordinary issue of the Government Gazette.
11. Assistant Commissioner Development _____ (All)
12. District Panchayat Officers _____ (All)
13. Block Development Officers _____ (All)
14. Pvt. Secy to Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor.
15. Pvt. Secretary to Secretary to the Government, Department of RD&PR.
16. Government Order file/Stock file.


(Mohammed Farooq) JKAS
Deputy Secretary to the Government

10.1.24